

Defective Case Register from 2025-06-17 to 2025-06-17

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/22817/2025	SAPAN KUMAR PAL	2025-06-17	Annexure-3 not correctly mentioned in para-3.
2	D-RSA/23717/2025	PABITRA KUMAR NAYAK	2025-06-17	Put up for further S.R after filing of C.Copy of Trial Court Judgment and Decree for assessment of C.Fee and Correct paging in the Index.
3	D-ABLAPL/16936/2025	SANJIT MISHRA	2025-06-17	1. Paragraph SL.No-3 of the application furnished twice instead of Paragraph-2. 2.V. Nama is not stamped and executed
4	D-WP(C)/22749/2025	DILLIP KUMAR MOHAPATRA	2025-06-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 37 38 and 137 not neat.
5	D-MACA/23263/2025	PRASANTA KUMAR MAHALI	2025-06-17	1. Period of Delay 31 days
6	D-CMP/22862/2025	SATYABAN SAHOO	2025-06-17	3-AUTHENTICATION FEE IS DEFICIENT.
7	D-WP(C)/22791/2025	DILIP KUMAR SAHU	2025-06-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 23 not neat.
8	D-WP(C)/22793/2025	AJIT KUMAR MOHANTY	2025-06-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 26 28 30 31 and 32not partial neat.
9	D-BLAPL/17111/2025	AMIT KUMAR NATH	2025-06-17	1.Hologram of Rs.50/- not affixed on the V.nama.
10	D-CMAPL/22966/2025	ADV.	2025-06-17	Put up for SR after filing of C. copy of impugned order.
11	D-ABLAPL/16968/2025	AMIT KUMAR NATH	2025-06-17	1.G .R case left blank in ABLAPL petition and H .C.B.A welfare fund fees of Rs .50/ not paid .
12	D-WP(C)/21351/2025	KOUSIK ANANDA GURU	2025-06-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. as per the petition paragraphs in declaration of the affidavit not correctly furnished
13	D-WP(C)/21749/2025	BIBHUTI BHUSAN CHOUDHURY	2025-06-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no .53 not neat.
14	D-WP(C)/22741/2025	SAROJ KUMAR PADHY	2025-06-17	As per index annex.4 not mentioned in para.7 of petition.
15	D-WP(C)/21703/2025	SHASHI BHUSAN JENA	2025-06-17	14-NOT PROPERLY INDEXED. AB not mention ed in index.
16	D-WP(C)/22951/2025	SAROJA KANTA SAMAL	2025-06-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Age of the Opp. Parties no.5 to 7 not furnished in the cause title.2. Page nos. 29 and 31 not neat and legible.
17	D-WP(C)/19527/2025	DILLIP RAY CHOUDHURY	2025-06-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
18	D-FAO/22660/2025	BIJAYA KUMAR PARIDA 2	2025-06-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. RESPONDENT NO.4 NOT A PARTY IN THE COURT BELOW
19	D- BLAPL/17595/2025	MANASI MOHAPATRA	2025-06-17	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1-In Index Page no. not correctly mentioned.
20	D- BLAPL/17580/2025	ASHOK KUMAR JENA	2025-06-17	1-The Correct Nomenclature should be CRLA
21	D- ABLAPL/17602/2025	UMA SHANKAR PATEL	2025-06-17	Receipt Showing Serv.copy To Vigilance not Filed
22	D-CRLA/17249/2025	BIPLAB KUMAR DASH	2025-06-17	G.R.Case No.wrongly furnished in synopsis and I.As
23	D- BLAPL/17805/2025	DIBYAJYOTI SAHOO	2025-06-17	1- In Vakalatnama Petitioner name not Furnished
24	D- BLAPL/16747/2025	AMRITA MISHRA	2025-06-17	.Subject Code incorrectly Mentioned
25	D-WP(C)/21516/2025	AMARNATH JHA	2025-06-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
26	D- BLAPL/17120/2025	AMLAN SHAKTI PAUL	2025-06-17	C.copy of rejection order not filed but xerox copy of free copy filed.2.Hologram of Rs.50/- not affixed on the V.nama.
27	D-WP(C)/22726/2025	DILLIP KUMAR MOHAPATRA	2025-06-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 17 18 20 23 25 and 43 not neat.
28	D-WP(C)/22805/2025	HRUDANANDA MOHAPATRA	2025-06-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
29	D-MATA/22522/2025	BISWARANJAN DALAI	2025-06-17	1. Period of Delay 143 days
30	D-WP(C)/22331/2025	BIREN SANKAR TRIPATHY	2025-06-17	1.Page no.12 is not legible 2. Hologram of Rs.50/- to be paid on V.nama
31	D-WP(C)/21322/2025	DILIP KUMAR SAHU	2025-06-17	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				C. fee of Rs. 42/- not paid.Petitioner no.11 not signed V.nama.Welfare fund of Rs.50/- not paid.
32	D-WP(C)/21246/2025	BIJAYALAXMI SAHOO	2025-06-17	C. fee of Rs. 6/- to be paid.
33	D-CONTC/17988/2025	ADV.	2025-06-17	This petition be converted as CONTR. Then put up for S R
34	D-BLAPL/17804/2025	DIBYAJYOTI SAHOO	2025-06-17	1-Name of petitioner no. 2 in cause title and signature of the Accused person in Vakalatnama is different
35	D-WP(C)/21784/2025	BIBHUTI BHUSAN CHOUDHURY	2025-06-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
36	D-CMP/21143/2025	GOPINATH MISHRA	2025-06-17	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Pages No-32 to 35 are illegible.2.Date mentioned in the A-5 does not tally with the Index.
37	D-MACA/23216/2025	KAPILA CHARAN NAYAK	2025-06-17	further S.R after filling of certified copy of order
38	D-BLAPL/17613/2025	ASHOK DAS	2025-06-17	Last 4 line of Page no.11 not legible
39	D-WP(C)/21684/2025	NAMITA PATTANAIK	2025-06-17	14-NOT PROPERLY INDEXED. .LA misc. case no. not correctly mentioned in index.
40	D-WP(C)/23599/2025	SAMEER KUMAR DAS	2025-06-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 14 and19 not neat.
41	D-WP(C)/22088/2025	ADHIRAJ MOHANTY	2025-06-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
42	D-ABLAPL/17764/2025	BIBHUTI RANJAN MOHANTY	2025-06-17	1.Synopsis and Date Chart not paginated
43	D-TRP(C)/22217/2025	SWAPNIL ROY	2025-06-17	.Subject Code incorrectly Mentioned
44	D-WP(C)/22172/2025	MANOJ KUMAR MOHANTY	2025-06-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Hologram of Rs.50/- not affixed on the V.nama.
45	D-WP(C)/21732/2025	SUKANTA KUMAR NAYAK (2)	2025-06-17	.Name Of The Filing Advocate Not In Capital Letters In The Petition
46	D-CMP/20869/2025	PRADEEP KUMAR MOHAPATRA	2025-06-17	Date of Disposal not mentioned in the Reference Certificate.
47	D-ABLAPL/17017/2025	SOUBHAGYA KUMAR DASH	2025-06-17	1. G.R mentioned in the cause title paragraph-1 and prayer of the application is not tally with FIR Copy

48	D-ABLAPL/16904/2025	RITA SINGH	2025-06-17	1.In Annexure-1.Page no-13 and 14 is not legible. 2. In Synopsis the file is pending mentioned before the SDJM is not tally with cause title
49	D-ABLAPL/17504/2025	BIBHUTI KESHARI BISWAL	2025-06-17	1.Copy of the F.I.R No.062,dated.19.03.2024 filed in G.R.No.191of 2024 is annexed herewith and marked as Annexure-1 mentioned in para-1 of the petition does not tally with the Index and under Annex-1.
50	D-WP(C)/22709/2025	TUSAR KUMAR MISHRA	2025-06-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of of copy of order vide annex-4 not tally with Index.Page 27 not neat.Both Serial no 4 in the I.A of the affidavit not correctly mentioned.Both Paragraph not correctly mentioned in the I.A of the affidavit.
51	D-ABLAPL/17857/2025	SOUBHAGYA KUMAR DASH	2025-06-17	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1-Mobile no. not mentioned of the signing Advocate in the Vakalatnama
52	D-CRLMC/14987/2025	ALOK KUMAR MOHAPATRA	2025-06-17	Petition not correctly addressed to Honorable Court
53	D-TRPCRL/17638/2025	SURYAKANTA DWIBEDI	2025-06-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
54	D-BLAPL/17719/2025	BISWORANJAN SWAIN	2025-06-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 12 not neat.
55	D-BLAPL/17782/2025	PRADEEP KUMAR NATH	2025-06-17	1. Annexure 1 to 11 are not marked. 2. Anneure 6 ie.page 38 to 40 is not attested. 3. Paragraphs mentioned in the declaration is incorrect
56	D-WP(C)/21563/2025	KEDAR CHANDRA BEHERA	2025-06-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	D-WP(C)/22750/2025	SAROJA KANTA SAMAL	2025-06-17	.Subject Code Not Furnished .
58	D-WP(C)/22056/2025	SUJAY SHANKER SINGHDEO	2025-06-17	1.Occupation mentioned wrong in affidavit .2 page 55 not legible .3. Annexure 5 not mentioned page 57.
59	D-WP(C)/21212/2025	ARUN KUMAR MISHRA	2025-06-17	.Subject Code Not Furnished .
60	D-BLAPL/17657/2025	BABITA DASH	2025-06-17	Date of Rejection order not tally with Index.Honble Court not tally with Rejection order and cause title.Relationship not mentioned in the affidavit.Paragraph not mentioned in the affidavit.

61	D-WP(C)/22405/2025	BISWAJIT MAHARANA	2025-06-17	1. Page no.83 is not legible.
62	D-ABLAPL/17493/2025	AMIT PRASAD BOSE	2025-06-17	page no.9 not neat and legible.
63	D-ABLAPL/17604/2025	DIPTIMAYEE LENKA	2025-06-17	Page 12 is not neat
64	D-FAO/16799/2025	SIDHARTH SHANKAR PADHY	2025-06-17	Code Incorrectly furnished.
65	D-CMP/21151/2025	BRAHMANANDA TRIPATHY	2025-06-17	The Case No mentioned in the A-4 does not tally with the Index
66	D-CMP/20973/2025	BHAWANI SANKAR PANIGRAHI	2025-06-17	The name of O.P No-17 be corrected as per Trial Court
67	D-CRLA/14904/2025	PRAMOD CHANDRA SEJPADA	2025-06-17	Put for S.R.after redacting the name of the informant from the appeal memo
68	D-CMP/21485/2025	MAHESWAR MOHANTY	2025-06-17	Reference not correctly stated.
69	D-BLAPL/17807/2025	MANOJ PANIGRAHI	2025-06-17	1. Date Chart not in order
70	D-BLAPL/17655/2025	PRIYA RANJAN SINGH	2025-06-17	Honble Court not tally with Rejection order and cause title.
71	D-WP(C)/22804/2025	DILIP KUMAR SAHU	2025-06-17	1.Paragraphs not correctly mentioned in declaration
72	D-BLAPL/17598/2025	ASUTOSH TRIPATHY	2025-06-17	OHCBAWMS Rs-50/- to be paid
73	D-BLAPL/17733/2025	AKSHAYA KUMAR PANDEY	2025-06-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.21 and 22 not neat and legible.2. As per rejection order,Nomenclature of the case(C.T.(S) No. 295 of 2023 and Lower Court does not tally with cause title.
74	D-BLAPL/17743/2025	ANIRUDHA DAS	2025-06-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs. 50/- not paid on V.nama.
75	D-ABLAPL/17812/2025	RAJENDRA NARAYAN ROUT	2025-06-17	1.In the Index, Synopsis and Date Chart not mentioned.
76	D-CRLMC/12284/2025	SARTHAK NAYAK, (SPL. P.P. CUM R. COUNSEL, C.B.I)	2025-06-17	C.copy of Annex-2 not filed.2.Sl.no.4 appears to be wrong in affidavit
77	D-BLAPL/17675/2025	DIBYAJYOTI SAHOO	2025-06-17	ADV. NOT SIGNATURE IN INDEX,SYNOPSIS AND DATE CHART.
78	D-CRLA/15183/2025	SHYAM MANOHAR	2025-06-17	AU fee Rs 35.20 paisa not paid
79	D-WP(C)/21996/2025	PULAKESH MOHANTY	2025-06-17	C.P. No. 201 of 2025 mentioned in the para.7 at page no.5 of the petition appears to be wrong.
80	D-CRLA/14915/2025	SUNIL KUMAR PALAI	2025-06-17	Put up for S.R.after redacting the names of relatives of the victim.
81	D-WP(C)/22884/2025	SANTOSH KUMAR ADHIKARI	2025-06-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 112 and 115not neat.

82	D-WP(C)/19960/2025	SITANSHU KUMAR DEY	2025-06-17	Rs 36/- to be paid on petition 2-Full Address of petitioner no 4 and 5 not mentioned
83	D-WP(C)/23488/2025	SUSANTA KUMAR LENKA	2025-06-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 and 12 not neat.
84	D-CONTC/19044/2025	JITENDRA KUMAR DIGAL	2025-06-17	1. ADDRESS OF OPP. PARTY NOT COMPLETED 2. PAGE NOS. 7 8 9 NOT LEGIBLE
85	D-WP(C)/21337/2025	LAXMIKANTA MOHANTY	2025-06-17	Copy of the order dated 26.08.2002 and W.P. (C)No.934 of 2017 mentioned in the Index(Annex-4) and book marked Index does not tally with the Para-12 of the petition and under annex-4
86	D-ABLAPL/17766/2025	BIBHUTI RANJAN MOHANTY	2025-06-17	1.BNSS Rule not furnished in A.Slip. 2. Synopsis and Date Chart not paginated.
87	D-BLAPL/17811/2025	PRASANTA KUMAR ROUSTRAY	2025-06-17	1.BNSS Provision not mentioned in A.Slip. 2. Synopsis,Date Chart and Index not correctly paginated. 3. Year of BNSS not correctly mentioned in Cause Title
88	D-ABLAPL/16908/2025	RABI NARAYAN MOHANTY	2025-06-17	1.In V Nama Signature of the Petitioner -4 is not tally with cause title
89	D-RPFAM/22201/2025	DR. JANMEJAYA RAY	2025-06-17	1. Provision of Law insufficient 2. nomenclature not correct .it may be register as WP(C)
90	D-WP(C)/22751/2025	DILLIP KUMAR MOHAPATRA	2025-06-17	1. Age and Name of Father of the Opp.Parties no.3 to 8 not furnished in the cause title.
91	D-WP(C)/22322/2025	NIRANJAN PANDA	2025-06-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
92	D-BLAPL/17779/2025	JYOTIRMAYA SAHOO	2025-06-17	Page 10 and 11 partly not neat
93	D-BLAPL/17720/2025	BISHNU PRASAD PRADHAN	2025-06-17	Plot no. , not mentioned in cause title but reflected in petition.
94	D-WP(C)/21981/2025	SAROJ KUMAR DASH	2025-06-17	This WPC (PIL) does not lie as only one petitioner file this case.
95	D-BLAPL/17803/2025	DIBYAJYOTI SAHOO	2025-06-17	1-Age of Accused person no. 3 in Rejection order not tally with Cause title.2- Name of the petitioner no. 2 in cause title and the signature of the Accused person in Vakalatnama is different.
96	D-RPFAM/22757/2025	ASWINI KUMAR DASH	2025-06-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED good ground not furnished
97	D-WP(C)/22933/2025	DHANESWAR BEHERA	2025-06-17	14-NOT PROPERLY INDEXED. PAGE MARK NOT PROPERLY
98	D-BLAPL/17614/2025	LAXMIDHAR MAHAPATRA	2025-06-17	B.A. no. not correctly furnished in para no. 1.

99	D-WP(C)/22879/2025	BEDA PRAKASH PANDA	2025-06-17	Date not correct in para10.
100	D-WP(C)/22861/2025	DILLIP KUMAR MOHAPATRA	2025-06-17	14-NOT PROPERLY INDEXED.
101	D-BLAPL/17538/2025	SATYA NARAYAN MISHRA 4	2025-06-17	1. Page No is incorrect ie. page 59 after page 88. 2. Page 82 84 85 86 are not neat
102	D-WP(C)/21462/2025	PRANAYA KISHORE HARICHANDAN	2025-06-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
103	D-CRLMC/15027/2025	LALITENDU MISHRA	2025-06-17	PAGE 23 TO 27 NOT LEGIBLE
104	D-RPFAM/22772/2025	PRASANTA KUMAR SAHOO	2025-06-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED good ground not furnished
105	D-WP(C)/22353/2025	DILLIP KUMAR MOHAPATRA	2025-06-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
106	D-ABLAPL/17608/2025	DIPTI RANJAN BHOKTA	2025-06-17	Page 18 partly not legible.
107	D-WA/23264/2025	SHIVSANKAR MOHANTY	2025-06-17	Period of Delay 1 day delay. (Vaction) 2.) Provision of Law In correct. i) Index not properly page mark. ii) Status of both the parties not furnished. iii)Para no. not correctly furnished in ground. iv) Para no. mot correctly furnished in declaration.V) Affidavit format furnished but no affidavit made.
108	D-WP(C)/22744/2025	SAROJ KUMAR PADHY	2025-06-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Year of the petitioner in affidavit not tally with cause title.
109	D-ABLAPL/16932/2025	RAVI SHANKAR SAMAL	2025-06-17	1. Paragraph sl.3 of the application furnished twice instead of Paragraph-2
110	D-WP(C)/22771/2025	SARADA PRASAD DASH	2025-06-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 23-NOMENCLATURE NOT CORRECTLY FURNISHED . This case may be registered as W.P(Crl).
111	D-WP(C)/22882/2025	BEDA PRAKASH PANDA	2025-06-17	14-NOT PROPERLY INDEXED. Date not correct in annx-5 .
112	D-WP(C)/22815/2025	NIRANJAN PANDA	2025-06-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
113	D-BLAPL/17653/2025	CHIRANJIB ROUT	2025-06-17	1- Page 12 and 13 not legible.
114	D-MSA/18742/2025	SUDEEP KUMAR SARANGI	2025-06-17	Put up for S.R after filing of the C.Copy of Trial Court Order dt.28-02-2025.

115	D-CMP/21926/2025	NITYANANDA BEHURIA	2025-06-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Defendant No-5 not made Party in this petition.
116	D-ABLAPL/16989/2025	TARA PRASAD MOHAPATRA	2025-06-17	Full address of petitioner no. 8 not furnished
117	D-WP(C)/22069/2025	AMIT KUMAR SAHOO	2025-06-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
118	D-CMP/21191/2025	SUDHANSU SEKHAR JENA	2025-06-17	Put up for further S.R after proper Paging in the Index.
119	D-WP(C)/22858/2025	DWARIKA PRASAD MOHANTY	2025-06-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of copy of notice vide annex-5 not tally with Index.Page 8 not neat.
120	D-WP(C)/21258/2025	CHINMAYI TRIPATHY	2025-06-17	14-NOT PROPERLY INDEXED. Synopsis and date chart not filed
121	D-WP(C)/21358/2025	LAXMAN PRADHAN	2025-06-17	Page number not correctly furnished in Index page
122	D-WP(C)/22519/2025	KOUSIK ANANDA GURU	2025-06-17	1-COURT FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED D.C.fee of Rs.6/- to be paid in cause title.
123	D-WP(C)/21693/2025	SUDEEPTA KUMAR SINGH	2025-06-17	The case is prematured.
124	D-BLAPL/17664/2025	BAISHNAB CHARAN PATRA	2025-06-17	G.R no not tally with Cause title and FIR copy. 2..Petition not correctly addressed to Honorable Court
125	D-WP(C)/22762/2025	DILIP KUMAR SAHU	2025-06-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.17 not available on record.2.No.of office order under Annexure-4 does not tally with para-6 of the petition.3. Annexure-5 not marked on the file.
126	D-BLAPL/17105/2025	ANUP UDAYA SENAPATI	2025-06-17	C.copy of rejection order not filed but xerox copy of free copy filed.
127	D-CRLMC/14452/2025	PRANAB KUMAR SAMANTRAY	2025-06-17	C. copy of annexure -2 not filed.
128	D-WP(C)/22074/2025	MD. GOLAM MADANI	2025-06-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
129	D-WP(C)/21670/2025	PRAGNAYA NANDA PATTNAIK	2025-06-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
130	D-WP(C)/22508/2025	MANOJ KUMAR PANDA	2025-06-17	1. Sl. no. 2 not correctly furnished in Affidavit

131	D-FAO/22373/2025	SATYABAN SAHOO	2025-06-17	RESPONDENT NO.2 MAY NOT BE A PARTY IN THIS FAO
132	D-WP(C)/22207/2025	RITURANJAN CHHOTARAY	2025-06-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
133	D-BLAPL/17737/2025	PRADEEP KUMAR KUNDU	2025-06-17	1. Annexure-1 and 2 not properly page marked in Index.2. As per Index,Annexure-1 not properly placed on record.3.Annexure-1 and 2 not properly page marked on the file.4. Date of rejection order does not tally with para-5 of the petition.5. Address of the petitioner no.6 not furnished. Put up for further S.R
134	D-BLAPL/17722/2025	SK. ZAFARULLA	2025-06-17	Date of FIR in date chart not tally with ANNEX.1.
135	D-CMP/20948/2025	T.NARAYANA MURTY	2025-06-17	Page No-87 repeated twice be corrected.
136	D-WP(C)/23551/2025	BIKRAM CHANDRA GHADAI	2025-06-17	1.RS 6.00 TO BE PAID.2.NOMENCLATURE NOT FURNISHED IN V.NAMA
137	D-CMP/23706/2025	PABITRA KUMAR NAYAK	2025-06-17	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
138	D-BLAPL/17800/2025	GOKULANANDA SAHU	2025-06-17	1-Page mark of Annexure-1 furnished incorrect in Bookmark.2-In Affidavit paragraph no. -2 LATE not mentioned in Fathers name.3- Authorization not mentioned in the Declaration of the Affidavit.4- Annexure-1 not Attested.5-The correct Nomenclature should be CRLA
139	D-WP(C)/22799/2025	AJIT KUMAR MOHANTY	2025-06-17	1-COURT FEE IS DEFICIENT. D.C.Fee of Rs.6/- not paid.
140	D-WP(C)/22003/2025	RANJIT MOHANTY	2025-06-17	True copy of the Agreement dtd.25.10.2007 mentioned in the Index date chart para-3 of the petition does not tally with under Annex-1.
141	D-WP(C)/21426/2025	PRANAYA KISHORE HARICHANDAN	2025-06-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
142	D-WP(C)/21244/2025	AKSHAY KUMAR BEHERA	2025-06-17	1-COURT FEE IS DEFICIENT. 14-NOT PROPERLY INDEXED. Page marking not made.Put up for further SR.
143	D-WP(C)/21440/2025	PRANAYA KISHORE HARICHANDAN	2025-06-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
144	D-WP(C)/22505/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-06-17	Rs 18/- to be paid on petition
145	D-BLAPL/17799/2025	DEBASNAN DAS	2025-06-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.

146	D-WP(C)/22324/2025	BIREN SANKAR TRIPATHY	2025-06-17	1.Hologram of Rs.50/- to be paid on V.nama
147	D-ABLAPL/16948/2025	JAYANTA KUMAR MAJHI	2025-06-17	1.Year of C .T case furnished in synopsis cause title and prayer are not correct . 2 . Annexure-1 is not correctly page marked and page -9 of annexure-1 is not neat copy .
148	D-WP(C)/21126/2025	DILLIP KUMAR MOHAPATRA	2025-06-17	Page no. 30 not neat.
149	D-CRLA/15190/2025	SHYAM MANOHAR	2025-06-17	Certificate of good ground not furnished .
150	D-WP(C)/22801/2025	ASHIS KUMAR MISHRA	2025-06-17	8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not neat.
151	D-BLAPL/17651/2025	SAROJ KUMAR PADHY	2025-06-17	1-Fathers name mentioned wrongly in Affidavit Serial No. -2
152	D-BLAPL/17802/2025	DEBI PRASAD MOHAPATRA	2025-06-17	1-Page mark furnished incorrect in Synopsis and Date Chart.2-Paragraph no. indicated incorrect in declaration of the Affidavit.3- Address of the petitioner in Rejection order with cause title not tally.
153	D-BLAPL/17635/2025	DEEPAK KU SAHOO	2025-06-17	1-INDEX not marked in Index page. 2- Rejection order and Date not mentioned in the Date Chart. 3-Subject code incorrectly furnished in Date Chart
154	D-BLAPL/17654/2025	SAROJ KUMAR PADHY	2025-06-17	1-Fathers name wrongly mentioned in Affidavit paragraph no.-2. 2- Page no. 14 and 16 not legible in Annexure-1.
155	D-BLAPL/17601/2025	ACHYUTANANDA PATTANAIK	2025-06-17	Date of order in B.A. not correctly furnished in petition and Index.
156	D-WP(C)/21994/2025	SOUBHAGYA SWAIN	2025-06-17	Name of the petitioner in cause title and first line of the affidavit not correctly furnished
157	D-WP(C)/21574/2025	NIRANJAN PANDA	2025-06-17	1- Loga Rs 50/- not paid on V nama

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 17-06-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CONTC/10198/2023	CONTC/10198/2023	ADV	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	CONTC/3076/2023	CONTC/3076/2023	PRAKASH KUMAR MISHRA	10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
3	CONTC/10553/2023	CONTC/10553/2023	SURYAKANTA JENA	OTHERS. IT MAY BE REGISTERED AS CONTR 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.